Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NILA LOGISTICS LLP; Date of Commencement of Liquidation: 01-09-2026; List of Stakeholders as on Date: 01-11-2026; Name of IP: Sanjay Vijay Jeswani; Process Number: 1; Last 5 digitof registration number: 14432

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								Annexure 3
4	Unsecured financial creditors	2	54044241	2	54044241				Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	2	2299667	1	852073			1447594	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	624344704	3	244363344	158555159		221426202	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		10	680688612	6	299259658	158555159	0	222873796	